Written Answers to		[24 August, 2012] Unstarr		red Questions 185	
1	2	3	4	5	
14	Punjab	34524	-	45301	-
15	Rajasthan	5 0	15178	14491	
16	Sikkim	æ ŝ	-	397	
17	Tamil Nadu	Po Po	109170	61559	
18	Tripura	2965	-	4577	
19	Uttar Pradesh	ā	o co	25634	
20	Uttarakhand	825	7066	9870	
21	Andaman & Nicobar Island	82	171	147	
22	Chandigarh	327	555	401	
23	Dadra & Nagar Haveli	-	-	1203	
24	Daman & Diu	124	160	182	
25	Lakshdweep	<u>-</u> 2	-	494	
26	NCT of Delhi	- N	3860	24671	
27	Puducherry	- 8	1140	3307	
	Total	152660	241528	543532	

Proposal for recruitment of teachers

1490. SHRIMATI NAZNIN FARUQUE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there is an acute shortage of teachers in Government schools in the country;
 - (b) if so, the details thereof, State-wise; and
- (c) whether Government has moved any proposal, as mandated by the Right to Free and Compulsory Education Act, 2009, for recruitment of required number of teachers?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) As Per District Information System for Education (D1SE), 2010-11, which collects data annually for elementary level of education, the National level pupil teacher ratio (PTR) for primary schools is 32 with adverse PTR in Bihar (58), Jharkhand (43) and Uttar Pradesh (46); at upper primary level the National average is 29 with States of Bihar (62), Jharkhand (43) and Uttar Pradesh at 44. PTR at secondary level of education as per Statistics of School Education (SSE) (2009-10) published by Ministry of Human Resource Development is 30 and 10 States have adverse PTR. State-wise PTR at elementary level and secondary level is given in Statement (See below).

(c) Pursuant to the enforcement of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, the additional requirement of teachers in elementary education was estimated at 5.08 lakh. Under Sarva Shiksha Abhiyan (SSA) a total of 6.31 lakh teachers have been sanctioned till 2011-12 since RTE coming into force.

The recruitment of teachers at elementary level is undertaken by the State Governments/UT Administrations. States/UTs have been advised to expedite the recruitment of teacher posts sanctioned under SSA, as well as teacher vacancies under the State sector. The issue has been discussed with the States in meetings with State Education Ministers, State Education Secretaries, State Project Directors and in the SSA Project Approval Board Meetings.

Statement

Pupil Teacher Ratio (PTR) at elementary level as per DISE 2010-11 and secondary level as per Statistics of School Education (SSE) (2009-10)

States/ UTs	PTR at primary	PTR at upper	PTR at
	level	primary level	Secondary Level
	(DISE 2010-11)	(DISE 2010-11)	(as per SSE 2009-10)
1	2	3	4
A & N Islands	12	10	16
Andhra Pradesh	23	17	29
Arunachal Pradesh	19	18	21

Written Answers to		[24 August, 2012]	Unstarred Questions 187
1	2	3	4
Assam	26	17	22
Bihar	58	62	59
Chandigarh	25	24	38
Chhattisgarh	25	23	39
D & N Haveli	41	43	19
Daman & Diu	31	28	18
Delhi	35	34	33
Goa	25	24	18
Gujarat	31	32	29
Haryana	30	22	26
Himachal Pradesh	17	17	23
Jammu & Kashmir	14	13	14
Jharkhand	43	43	60
Karnataka	26	28	24
Kerala	22	21	27
Lakshadweep	16	14	12
Madhya Pradesh	34	34	32
Maharashtra	30	31	34
Manipur	19	21	27
Meghalaya	18	14	26
Mizoram	17	13	13
Nagaland	22	22	24
Orissa	31	26	22

188 Written Answ	vers to [RAJYA	A SABHA]	Unstarred Questions
1	2	3	4
Puducherry	18	16	23
Punjab	22	17	29
Rajasthan	27	26	22
Sikkim	12	14	8
Tamil Nadu	28	33	38
Tripura	19	21	25
Uttar Pradesh	46	44	57
Uttarakhand	25	22	18
West Bengal	28	32	51
Тотац	32	29	30

Cancellation of quota for MPs for admissions in Central Schools

1491. SHRI MOHAMMED ADEEB: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Hon'ble Delhi High Court has cancelled the quota of two seats for M.Ps for admissions in Central Schools;
 - (b) if so, the details thereof;
- (c) whether Government would move the petition in Hon'ble Supreme Court against the High Court verdict; and
 - (d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) to (d) Do not arise.

Standard of education in Government and private primary schools

†1492. SHRI OM PRAKASH MATHUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

†Original notice of the Question was received in Hindi.